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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 81/2017 with T.P No. 96/58-59,397-398/NCLT/AHM/2016 (New) C.P. No. 42/58-59,397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Peter Leonidas & Anr.

V/s

Soma Tech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 58-59 (2013) and Section 397-398 of

the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1 MR. NAVIN PAHWA	SR. ADV.		M., l
Ms. RITU SHAH	Aov.		The state of the s
2. Mr. Rohan A. Shac	Adv.		
3 Mr. Rudnabutt. sunh	Adv	les pondent No.	Bed 13
h Mr. Armind Porikh	May	peepondent No. 2 to 4 Petron	
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Learned Advocate Mr. Arvind Parikh i/b J. Sagar & Associates present for Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent No.1. Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Mr. Rushabh Shah present for Respondents No. 3 and 4.

Both sides Counsel represented that settlement took place between the parties.

At request of both side Counsels report about the settlement.

List the matter on 28.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.